

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:167

ANSWERED ON:02.02.2017

MGNREGS in Poor Regions

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Union Government had constituted a Committee of experts to focus on the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and if so, the details thereof;

(b) whether the aforesaid Committee of experts has submitted its report recently and if so, the finding thereof;

(c) whether there is any proposal to tilt MGNREGS towards regions where there is a greater concentration of landless labourers or people are suffering from multi-dimensional deprivations and if so, the details thereof and the steps taken by the Union Government in this regard;

(d) whether there is a proposal to strengthen the Cluster Facilitation Teams to better capture the demand for work in panchayats with higher concentration of deprived households and landless manual labour and if so, the action taken by the Union Government in this regard; and

(e) whether MGNREGS is demand driven and poverty indicators cannot be used to exclude beneficiaries and if so, the response of the Union Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): No, Madam.

(b): Does not arise.

(c): The agreed to Labour budget of States/UTs is on the basis of equal weightage of one third each to percentage of deprived households as per Socio-Economic Caste Census (SECC), percentage of casual manual labour and previous year performance.

(d): The Cluster Facilitation Team project has been implemented in 207 blocks of 9 States. The Ministry of Rural Development has been strengthening the planning process through this project.

(e): Mahatma Gandhi NREGA, 2005, provides for the enhancement of livelihood security of the households in rural areas of the States/UTs by providing at least one hundred days of guaranteed wage employment in every financial year to every household including poor rural households, whose adult members volunteer to do unskilled manual work. No job card holder can be denied work under MGNREGA, given the right based framework of the Act.
